

From,
The Registrar General,
High Court of Judicature at
Allahabad.

To,
The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow-226010.

No. 93 /Admin. (Services)/2025 Dated: Allahabad: February 28, 2025

Subject: Regarding nomination of all Judicial Officers of the State of Uttar Pradesh for training programme on "Creation/Conversion of existing Court Room into VWDC" on March 02, 2025 from 11:00 AM onwards at JTRI, UP, Lucknow.

Sir,
On partial modification in endorsement no. 92 (i)/Admin.(Services)/2025 Dated: Allahabad: February 28, 2025, the Point No. 2 now be read as:

"All the District Judges/Principal Judges, Family Courts, Presiding Officers of Motor Accident Claims Tribunals (MACTs), Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs), Presiding Officers of Commercial Courts posted at districts **Barabanki, Hardoi, Kannauj, Kanpur Nagar, Lucknow, Raebareli, Sitapur and Unnao** with a request to attend the above-captioned programme **physically** at JTRI, U.P, Lucknow on **Sunday 02.03.2025** from **11:00 AM onwards** and also direct the Judicial Officers under their administrative control to attend the same. **(Information Available on Hon'ble Court's website).**"

In place of:

"All the District Judges/Principal Judges, Family Courts, Presiding Officers of Motor Accident Claims Tribunals (MACTs), Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs), Presiding Officers of Commercial Courts *and other Judicial Officers working on deputation basis* posted at districts **Barabanki, Hardoi, Kannauj, Kanpur Nagar, Lucknow, Raebareli, Sitapur and Unnao** with a request to attend the above-captioned programme **physically** at JTRI, U.P, Lucknow on **Sunday 02.03.2025** from **11:00 AM onwards** and also direct the Judicial Officers under their administrative control to attend the same. **(Information Available on Hon'ble Court's website).**"

I am, therefore, to request you to kindly take necessary action, accordingly.

Yours Sincerely,

sd/-
(Surender Kumar)
Registrar (J)(Services)
"For Registrar General"

No. 93 (i)/Admin.(Services)/2025 Dated: Allahabad: February 28, 2025

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P, Lucknow for kind information and necessary action.
2. All the District Judges/Principal Judges, Family Courts, Presiding Officers of Motor Accident Claims Tribunals (MACTs), Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs), Presiding Officers of Commercial Courts and other Judicial Officers working on deputation basis. **(Information Available on Hon'ble Court's website).**

sd/-
(Satish Kumar Pushkar)
Joint Registrar
"For Registrar General"